

(V)

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH,  
JABALPUR

Original Application No. 600 of 2006

Jabalpur, this the 6<sup>th</sup> day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Col. Pradip Das,  
S/o. Jogesh Chandra Das,  
Aged about 53 years,  
R/o. T 72/4, Officers Mess,  
1 STC, Jabalpur (MP). ....

Applicant

(By Advocate – Shri Atul Upadhyay)

V e r s u s

1. Union of India,  
Through the Secretary,  
Ministry of Defence,  
South Block, DHQ, P.O.,  
New Delhi.
2. Commanding Officer,  
HQ Training Command  
(Unit) IAF, P.O.J.C. Nagar,  
Bangalore. ....

Respondents

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the applicant.

2. The Original Application has been filed by Colonel Pradip Das who is a member of the Union's 'Armed Forces'. According to Section 2(a) of the Administrative Tribunals Act, 1985, this Tribunal does not have jurisdiction over any member of the Military or any other Armed Forces of the Union.
3. In view of the aforesaid, the Original Application is dismissed for want of jurisdiction.

*J. Gaur*  
(A.K. Gaur)  
Judicial Member

*G. C. Srivastava*  
(Dr. G.C. Srivastava)  
Vice Chairman

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Massachusetts 10/20/09 (a)

Massachusetts 10/20/09 (b)

Massachusetts 10/20/09 (c)

Massachusetts 10/20/09 (d)

Massachusetts 10/20/09 (e)

Massachusetts 10/20/09 (f)

Massachusetts 10/20/09 (g)

Massachusetts 10/20/09 (h)

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*A.K. Gaur*  
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Judicial Member

*Qarai*  
(Dr. G.C. Srivastava)  
Vice Chairman

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